

would be subject to availability of resources and availability equipment, "Yes".

National Urban Sanitation Funding Corporation

***295. SHRI DIGVIJAY SINH :**
Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether at the Conference of State Ministers held in 1984, there was a proposal to set up a National Urban Sanitation Funding Corporation similar to HUDCO;

(b) whether his Ministry has set up such an agency; and

(c) if so, allocations proposed for it in the Seventh Plan ?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) :

(a) No separate financing institution for urban sanitation was recommended by the Conference of State Ministers in charge of Water Supply & Sanitation held in New Delhi on 20th July, 1984. The Conference, however, recommended the setting up of a financing organisation on the pattern of HUDCO for water supply and sanitation.

(b) and (c) No such agency has been set up so far. However, the question of setting up a financing institution for Urban infrastructure development, including water supply and sanitation services, is at a preliminary stage of examination. Hence provision for this purpose to be made in the VII Plan has not yet been firmed up.

SHRI DIGVIJAY SINH : Sir, unfortunately, the concerned hon. Minister is not present. May I now request the Works & Housing Minister once again to check up the fact with the bureaucracy because I am personally aware that on the 20th July, 1984, three proposals were made ; One was to have a separate Budget head for water supply and another separate Budget head for sanitation. It is because, at present the money is given for both supply and sanitation and all the money is absorbed and swept away on the supply side and no

money is left for the sanitation. So, you cannot have any sewerage programme. Therefore, a proposal was made and a decision was taken on the 20th July, meeting that a separate Budget head would be made for sanitation different from that of water supply.

Secondly, a proposal was also made for setting up of such a corporation, as I suggested. The reply came earlier that such a Corporation would be set up. Now, the reply here is that no such proposal is made.

Thirdly, a suggestion was made to give some subsidies to individual municipalities for funding their sewerage programmes for which, of course, the reply came that there is no fund available.

But for the other two things, commitments were made. I think, the reply is wishy-washy. They said, for water supply and sanitation, there was a proposal for setting up of a financing organisation. But it cannot be for both supply and sanitation. It has to be one or the other. So, if for sanitation, a corporation has to be created, why has no proposal been made to set up a corporation in the Seventh Five Year Plan ?

SHRI H.K.L. BHAGAT : Sir, of course, the hon. Member has suggested to me to check up the position again with the bureaucracy. I have checked up this position this morning. He need not hesitate in putting questions to me because I am not new to the subject. Of course, it is by chance, I am answering this Question because Mr. Ghafoor is away. He can put any question and I will give all the possible information with me. I have dealt with this subject in the Ministry of Works & Housing as the Minister of Works & Housing.

I wish to tell him that this resolution which was passed by the Ministers' Conference is with me and it did say this. I have got the exact language of the resolution. But when the matter went to the Planning Commission, the Planning Commission said that the Ministry should have the corporation not

dealing with exclusively water supply and sanitation but it should have a corporation of urban development which should give some kind of help on assistance. Certain proposals were made by the study group. Even the money required was suggested and the study group said that this should be done. The Ministry of Works & Housing supported it. But the Planning Commission has said that they should have a corporation on urban development which would include sanitation and other things. So, a suggestion by the Ministers' conference was there. The Ministry of Works and Housing supported it. The Study Group went into it. But the Planning Commission so far has, in principle agreed, to setting an urban development corporation which will also include infrastructural provisions and facilities for water supply and sanitation. To that extent, my answer is correct. It is not yet found out what amount should be given. That is why I said that the discussions are going on in the Planning Commission.

As far as urban water supply and sanitation is concerned, I do not say that they are adequate. There is no Corporation. But there are six or seven other sources.

If the hon. Member wants to know from which provision this is made, I can give him the details. I have got all the details and figures with me.

[English]

WRITTEN ANSWERS TO QUESTIONS

Effect of Insecticides on Human Health

*287. SHRI MOHANBHAI PATEL :
SHRI AMARSINH PATHAWA:

Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government have made any efforts to find out the effect of excessive use of insecticides on the human health while using it for agriculture purposes ;

(b) if so, what are the findings ; and

(c) what provision has been made to educate the farmers to take precautions before using such insecticides ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (S. BUTA SINGH) : (a) and (b) There is no excessive use of insecticides in agriculture in India. The consumption of insecticides in the country, at present, is very low as compared to many other countries. The table below gives the available figures of consumption in some of the countries :

Country	Level of consumption (Kg/ha) in 1982.
India	0.295
Indonesia	0.575
Japan	9.180
Republic of Korea	6.559
Hungary	12.573
Italy	13.335
U.S.A.	0.615

2. Various organisations in the Central Government like the National Institute of Occupational Health, Ahmedabad under the Indian Council of Medical Research, the Industrial Toxicologic Research Centre, Lucknow, under the Council of Scientific and Industrial Research, have conducted studies on various toxicological aspects of insecticides which, *inter alia* include their effects on human-beings. Studies on the effects on human beings are made under normal use pattern of insecticides and not under excessive use.

3. It is an admitted fact that though all pesticides are poisonous in nature, but they do not produce any harmful effect if used judiciously and as per the elaborate instruction prescribed. While registering the insecticides, due care is taken by the Statutory Registration Committee to ensure that adequate safety precautions